

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3840
ANSWERED ON:23.12.2004
FUNDS FOR PROTECTION OF HERITAGE SITES
Angadi Shri Suresh Chanabasappa

Will the Minister of CULTURE be pleased to state:

- (a) whether the Union Government provided 100 per cent EFC grant to the State Governments for protection of Heritage Sites;
- (b) if so, the details of States who have been extended this EFC grant since its inception; State-wise, year-wise;
- (c) the details of States who have not been able to utilise this Grant and the reasons therefor;
- (d) the steps taken by the Union Government against such State Governments;
- (e) the details of State Governments who have not been released the balance EFC grant inspite of their having submitted the utilisation certificate of the grant; and
- (f) the reasons therefor?

Answer

MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) The Union Government does not provide grant to the State Governments in regard to Sites under State Governments. However, it takes full care of more than 3,000 sites, which are under the protection of Archaeological Survey of India.
- (b) to (f) Do not arise.